GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 645 TO BE ANSWERED ON 05/12/2025

PAYMENT UNDER PRADHAN MANTRI KISAN SAMMAN NIDHI YOJANA IN JHARKHAND

645. SMT. MAHUA MAJI:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) whether the payment of ₹545.97 crore has been made to 19,97,224 farmers of Jharkhand in the 18th installment of PM-KISAN scheme;
- (b) if so, whether this amount is lower than previous installments, the reasons therefor along with the details thereof; and
- (c) the number of farmers excluded from PM-KISAN scheme in the State of Jharkhand along with the number of farmers whose payments are stalled due to non-e-KYC, nonseeding of land or due to other reasons, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme. The installment-wise details of benefits released in the State of Jharkhand is as follows:

Sr. No.	Instalment period	No. of Beneficiaries	Amount (in Rs. Cr.)
1	Dec., 2018 - March, 2019	5,65,746	113.15
2	April, 2019 - July, 2019	7,27,985	146.41
3	August, 2019 - Nov, 2019	13,32,800	277.26
4	Dec., 2019- March, 2020	7,08,437	141.88
5	April, 2020- July, 2020	15,18,924	439.33
6	August, 2020- Nov, 2020	22,77,856	504.85
7	Dec., 2020- March, 2021	22,55,894	460.34
8	April, 2021- July, 2021	15,90,595	391.42
9	August, 2021- Nov, 2021	16,28,564	361.43

10	Dec., 2021- March, 2022	16,59,896	376.96
11	April, 2022 - July, 2022	22,25,580	717.17
12	August, 2022 - Nov, 2022	12,74,932	350.41
13	Dec, 2022 - March, 2023	11,76,905	260.26
14	April, 2023 - July, 2023	13,02,856	318.79
15	August, 2023 - Nov, 2023	12,59,786	381.94
16	Dec., 2023 - March, 2024	16,18,123	839.80
17	April, 2024 - July, 2024	18,42,854	633.39
18	August, 2024 - Nov, 2024	19,98,474	546.37
19	Dec., 2024 - March, 2025	22,58,127	833.17
20	April, 2025 - July, 2025	18,89,647	468.95
21	August, 2025 - Nov, 2025	18,23,857	364.77

Under PM-KISAN, the responsibility of providing the correct and verified data of the farmers lies with the respective States/UTs. Benefits of the PM-KISAN scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department.

Further, to ensure that the benefits are provided only to the eligible beneficiaries, land seeding, Aadhaar-based payment and e-KYC have been made mandatory under the scheme. Currently, the PM-KISAN database is also cross-verified with the PDS ration card database, UIDAI records (including deactivated Aadhaar due to death), and PFMS and Income Tax data for deduplication. Benefits were additionally stopped in cases where more than one family member appeared to be enrolled, and where both previous and current landowners were found enrolled after land transfer through inheritance following the death of the original owner.

In this process, the number of beneficiaries decreased across the States/UTs. As on 02.12.2025, total 5.93 lakh farmers of Jharkhand have not completed their mandatory requirements and therefore, their payment of scheme has been stopped. As and when these farmers complete their mandatory requirements, they receive the benefit of the scheme.
